

(c) whether the Government of India have been sounded or approached in this connection; and

(d) if so, the reaction of Government thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) There is no such formal proposal before the United Nations.

(b) Last year the Governments of Denmark, Finland, Netherlands, Norway and Sweden had made offers to the Secretary-General of the United Nations of "stand-by" military units which could be made available to the United Nations for use in United Nations Peace-Keeping operations and which could be kept in readiness for assignment to the United Nations duties. The Secretary-General of the United Nations has accepted these offers.

(c) and (d). No, Sir. While the Government of India support the principle of the creation of an International Police Force to maintain peace and security, they consider that such a force can only be really useful if there is general disarmament.

Shri Hari Vishnu Kamath: Is it a fact that the Soviet Union and France, members of the United Nations, refused to make any financial contribution to the peace-keeping operations of UN forces in the Congo and Gaza despite the Hague Court's verdict...

Mr. Speaker: What is the question?

Shri Hari Vishnu Kamath: ...and is Government pursuing this matter in the UN in the interest of world peace and a future world Government and trying to persuade all the other nations who are reluctant to join the U.N. force for peace-keeping operations....

Mr. Speaker: Question Hour is over. The supplementary is too long.

Shri Hari Vishnu Kamath: In that case you need not have asked me to put a supplementary.

Mr. Speaker: If the supplementary had been a short one, I would have allowed the answer.

WRITTEN ANSWERS TO QUESTIONS

Deportation of Indian National from Burma

***695. Shri Indrajit Gupta:** Will the Prime Minister be pleased to state:

(a) whether an Indian national, Dr. Suvi was recently deported from Burma under the Emergency Powers Act; and

(b) if so, whether the reasons for the Burmese Government's action have been ascertained?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) The Government is not aware of the exact grounds for his deportation. Our Embassy in Rangoon have approached the Government of Burma to ascertain the reasons for his deportation but no information in this regard has yet been received by them from the Burmese Government.

I.A.F. Plane Aircrash

***697** { **Shri P. C. Borooah;**
Shri Inder J. Malhotra:

Will the Minister of Defence be pleased to refer to his statement made on the 18th February, 1964 and state:

(a) whether the I.A.F. transport aircraft Ilyushin-14 which was missing with 13 aboard has since been traced;

(b) if so, in what condition and where;

(c) whether an inquiry has been conducted in this regard; and